CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. OA. 350/1618/2017 Date of Order: 20.12.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Dr. Swapan Kumar Rudra, son of late Biswanath Rudra, aged about 59 years, by occupation - Chief Medical Officer/Homeopathy posted at CGHS Polyclinic, Salt Lake City, residing at C/O- Maya Ghorai, 26/8, Dum Dum Road, Kolkata-700002.

.....Applicant.

-versus-

- Union of India, service through the Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Jehn 110001
- The Secretary, Vinistry of Ayush, Ayush Bhawan, B Block, GPO Convley, I.N.A. New Delhi- 110023.
- 3. The Director General, Office of Directorate General Of CGHS, Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi- 110001.
- 4. The Director General, Ministry of Ayush, Ayush Bhawan, B Block, GPO Complex, I.N.A., New Delhi-110023.
- 5. The Additional Director, Central Government Health Scheme, 6, Esplanade East (Ground Floor), Kolkata-700069.

.....Respondents.

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents: None

ORDER (Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

Mr. A. Chakraborty, learned counsel appeared on behalf of the applicant produced a letter dated 20.12.2017 written by Mr. Swapan Kumar Rudra, the applicant herein by stating that he has already got the relief and as such he does not want to proceed further with the matter.

- 2. In view of that, the OA is dismissed as withdrawn.
- 3. Copy of the letter dated 20.12.2017 is kept on record.

(Dr. Nandita Chatterjee) Member (A)

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